

**IN THE HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL JURISDICTION)**

IN THE MATTER OF COMPANIES ACT, 1956

AND

**IN THE MATTER OF ROCKMAN BREWERIES (TNK) LTD. (IN LIQN.)
IN**

C.P. NO. 159/2010

SALE - NOTICE

1. Sealed tenders on "As is Where is and whatever there is Basis" are invited for the sale of BMW Car belonging to the company mentioned in the sale notice in compliance of order dated 16.07.2015 passed in C.A. No. 627/2015 in C. P. No. 159/2010 and single bid of Rs. 23,08,000/- has been received.
2. The tender should reach the Asstt. Registrar (Company), Room No. 8-A, Basement, Delhi High Court, Sher Shah Marg, New Delhi on or before the date of auction i.e. 06.08.2015 at 2.15 P.M. in sealed cover marked "OFFER IN THE MATTER OF ROCKMAN BREWERIES (TNK) LTD. (IN LIQN.) for BMW Car mentioning C. P. number and date of auction accompanied with Demand Draft or pay order drawn in favour of the Official Liquidator, Delhi payable at New Delhi towards earnest money as under :-

Name of the company	Asset	Location	Reserve price (In Rs)	EMD	Date for Opening Tender
Rockman Breweries (TNK) Ltd. (In Liqn) in C. P. No. 159/2010	BMW Car 740 Li Sedan HR 26 BF 9765 MFG. Year 2010	In possession of HDFC Bank at GURMUKH DASS & SONS: Khasar No. 24-19 /1-2 etc Nangloi – Najafgarh road, Ranohalla Near Sagai Bidai Banquit Hall, Nangloi, Delhi - 110041	Rs. 22,50,000/-	Rs.2,25,000/- (10% of Reserve Price)	06.08.2015

Note:- The above information as indicated in the table is passed on the valuation report dated 28.10.2014 of Contex Associates, valuer appointed by the Hon'ble High Court.

3. The specification of the car as per the valuation report dated 28.10.2014 submitted by valuer, Contex Associates is as follows :-

DETAILS OF ASSETS

Description	:	BMW Car
Model	:	740 Li Sedan
Registration No.	:	HR 26 BF 9765
Yr. of Mfg.	:	2010
Fuel Type	:	Petrol
Colour	:	Cashmere Silver
Mileage	:	18232

4. The tender will be opened on 06.08.2014 before the Hon'ble Company Judge in Chamber (Court No. 11) Delhi High Court, New Delhi in the presence of such tenderers who may like to be present at that time.
5. That in case the Court deems appropriate, open bidding shall be held on the date of auction or so soon thereafter as the Court may deem fit.
6. The detailed information and copy of "TERMS AND CONDITIONS OF SALE" be downloaded from the website of Official Liquidator and the same can also be collected from the office of the undersigned on any working day between 10 A.M to 5 P.M.
7. It shall also be open to any party to submit its bids even before court, provided a bank draft for the amount of earnest money is also submitted to the court at that time .

The above said information is also available on Website www.delhiol.com, www.delhihighcourt.nic.in, www.mca.gov.in,



(D. P. OJHA)

OFFICIAL LIQUIDATOR
HIGH COURT OF DELHI

8TH, FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI-110003
PH:- 011-24693315, 24693393

PLACE: NEW DELHI
DATE:- 27-7-2015